

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-212 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

**NAME OF THE COMPANY: M/s Innovative House Industries Pvt. Ltd. V/s
M/s Jap Infratech Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: IRP

ORDER

A request for adjournment is being made by the IRP.

To come up on 27th November, 2017.

S-D

(S. K. Mohapatra)
Member (T)

S-D

(Ina Malhotra)
Member (J)